

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP(IB) No. 65/Chd/Hry/2019

**Under Section 9 of the Insolvency
& Bankruptcy Code, 2016**

In the matter of:-

Geron Engineering Pvt. Ltd.

...Petitioner-Operational Creditor

Vs.

Ecogreen Energy Lucknow
Private Limited

...Respondent-Corporate Debtor

Present: Mr. G.S. Sarin, Practising Company Secretary for the petitioner.
Mr. Anand Chhibbar, Senior Advocate with Mr. Gaurav Mankotia,
Advocate and Ms. Shefali Pawar, Authorized Representative for
the respondent.

Pleadings are complete. Mr. Gaurav Mankotia, the learned
counsel appearing for the respondent-corporate debtor submits that he is
engaged recently in the matter and accordingly, seeks short accommodation.

List on 04.05.2020.

Sd/-
(Ajay Kumar Vatsavayi)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

March 05, 2020
Yashpal